OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made with immediate effect :

<u>48</u>	Case an and	Sector Constant Street and Street	PART STREET
L	Akshay S/o Sh. Yashpal Chaudhary	Process Server in the Office Pool, Admin. Branch-III, Central, THC	Process Server in the Nazarat Branch, North-East, KKD
_	(Newly Appointed)		
2	Neeraj Pujari S/o Gobardhan Pujari (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III, Central, THC	Process Server in the Nazara Branch, North-East, KKD
	Parveen S/o Sh. Vikram Singh (Newly Appointed)	Process Server In the Office Pool, Admin. Branch-III, Central, THC	Process Server in the Nazara Branch, South-West, Dwarka
	Vivek S/o Sh. Naresh Kumar (Newly Appointed)	Process Server In the Office Pool, Admin. Branch-III, Central, THC	Process Server in the Nazara Branch, South-West, Dwarka
5.	Kush Gupta S/o Sh. Ramchandra (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III, Central, THC	Process Server in the Nazara Branch, RACC
5.	Rahul Bhardwaj S/o Sh. Subhash Chander Bhardwaj (Newły Appointed)	Process Server in the Office Pool, Admin. Branch-III, Central, THC	Process Server in the Nazara Branch, RACC
7.	Pawan Kumar S/o Kartar Singh (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III, Central, THC	Process Server In the Nazara Branch, East, KKD
B.	Chirag Tomar S/o Sh. Virender Tomar	Process Server in the Office Pool, Admin. Branch-III, Central, THC	Process Server in the Nazara Branch, East, KKD
9.	Ravi S/o Sh. Rajesh Kumar (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III, Central, THC	Process Server in the Nazara Branch, North-West, Rohini
10.	Nipun Khatri S/o Sh. Ravinder Khatri (Nawiy Appointed)	Process Server in the Office Pool, Admin. Branch-III, Central, THC	Process Server In the Nazara Branch, North-West, Rohini
11.	Nitin S/o Sh. Naresh Kumar (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III, Central, THC	Process Server In the Nazara Branch, West, THC
12.	Rohan Bhardwaj S/o Devdutt (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III, Central, THC	Process Server in the Nazara Branch, West, THC
13.	Atish Kumar S/o Mahendra Prasad (Ngw(y Appointed)	Process Server in the Office Pool, Admin. Branch-III, Central, THC	Process Server in the Nazara Branch, New Delhi, PHC
14.	Lokesh Kumar S/o Ashok Singh (Newly Appointed)	Process Server In the Office Pool, Admin. Branch-III, Central, THC	Process Server In the Nazara Branch, New Delhi, PHC
15.	Aashish S/o Sh. Jal Pal Singh (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III, Central, THC	Process Server in the Nazara Branch, Shahdara, KKD
16.	Mahesh Chand S/o Sh. Subhash Chand (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III, Central, THC	Process Server in the Nazara Branch, Shahdara, KKD

17.	Ankit Kumar S/o Sh. Balbir Singh (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III, Central, THC	Process Server In the Nazarat Branch, North, Rohini
18.	Harish S/o sh. Jitender (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III, Central, THC	Process Server in the Nazarat Branch, North, Rohini
19.	Sh. Krishan Kumar S/o Sh. Bhagat Singh (Newly Appointed)	Process Server In the Office Pool, Admin. Branch-III, Central, THC	Process Server in the Nazarat Branch, South, Saket
20.	Avinash Bandhu Vats S/o Sh. Pramod Kumar Vats (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III, Central, THC	Process Server in the Nazarat Branch, South, Saket

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the ening official will be liable for suitable disciplinary action.

auopm 27.9.93.

(GIRISH KATHPALIA) PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHIQ, Y

No 16940-17060 ADDAMS-111/Central/P&T/2023

Dated, Delhi the 2 7 FEB 2023

Copy forwarded for information and necessary action to:-

- 1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
- 2. The Ld. Administrative Civil Judges concerned Delhi/New Delhi.
- 3. Branch Incharges concerned, Nazarat Branch, Delhi/New Delhi
- 4. The DDOs, Accounts Branches concerned for further necessary action, as per rules.
- The DOS, McCoults transmission contained on the the inclusion y account of periods.
 The Administrative Officers (Judicial)/Branch in-Charges, concerned Administration Branch, Delhi/New Delhi.
- 6. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
- 7. Dealing Officials, Leave Seat, Accounts Branch (Central), Deihi.
- 8. The Officials concerned for Immediate compliance.
- Dealing Officials, Layers and ACR Cell (HOs), Delhi are hereby directed for necessary updation of records as per rules.
- 10. Realing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.

Branch Incharge D/o the PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI